

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 202
IB-775/ND/2020**

**IN THE MATTER OF:
M/s. Swastik Pipe Ltd.**

...PETITIONER

Vs.

M/s. PSR Aqua and Engineers Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

Order delivered on 23.09.2020

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Op.-Creditor/F.C. :Mr. Sanjay Jain, Adv.

ORDER

Heard the submissions made by the Learned Counsel for the Petitioner/Operational-creditor. Let notice be served on the Corporate-debtor by the Registry by Speed-post as well as by e-mail. Matter is adjourned to 14.10.2020.

-Sd-

**(V.K. Subburaj)
Member (T)**

-Sd-

**(P.S.N. Prasad)
Member (J)**

(Meenu)